

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/136/CAA/2017

NAME OF THE TRANSFEROR

: OCL INDIA LTD & TRANSFEROR 2 TRANSFEROR 3 **TRANSFEROR 4**

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.H. Arvindh Pandian Sr. Adv.

Vishny Mohan

For Petitioner

<u>ORD</u>ER

Shri P H Arvindh Pandian, Senior counsel representing the petitioner present. Representative of Official Liquidator present and stated that the report has already been filed. Report of the Regional Director has not been received. Counsel for petitioner submitted that the time period given for submission of report by the Official Liquidator is over and insisted on hearing the matter. Since Regional Director has not been filed any report, Registry is directed to address a letter to the authority concerned to depute a responsible person to make his submissions in relation to the notice sent by the petitioner. In view of the urgency for disposal of this matter, counsel for petitioner is permitted to furnish a copy of this order for compliance of the RD. Put up on 14.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)